



## **JHARKHAND STATE POLLUTION CONTROL BOARD**

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

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### **A FACTUAL AND ACTION TAKEN REPORT BY THE JHARKHAND STATE POLLUTION CONTROL BOARD AGAINST THE HONBLE NGT ORDER DATED 16/10/2019 IN O.A. NO. 755/2019, NAWIN KUMAR VERSUS STATE OF JHARKHAND.**

1. The Hon'ble NGT, Principal Bench, New Delhi vide its order dated 16/10/2019 directed the Jharkhand State PCB look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report.
2. In light of the above order of the Hon'ble NGT the area was inspected by the Officers of the Jharkhand State PCB on 17.07.2020 and a workshop was found operational which deals with the heavy automobiles. The Unit was not having valid CTE/CTO from the SPCB. Moreover, the Unit was not complying with the guidelines of Pollution Control Board.
3. The Unit has been directed to close down its operations with immediate effect and commence its operation only after making proper arrangements for minimizing the pollution and obtaining valid CTE/CTO from the Board.

*Rajeev*  
(Rajeev Lochan Bakshi)  
Member Secretary  
20/07/2020